

**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

TP 119 of 2016 (CP 23 of 2015)

Coram: **Hon'ble Mr. HARIHAR PRAKASH CHATURVEDI, MEMBER (JUDICIAL)**  
**Hon'ble Mr. PRASANTA KUMAR MOHANTY, MEMBER (TECHNICAL)**


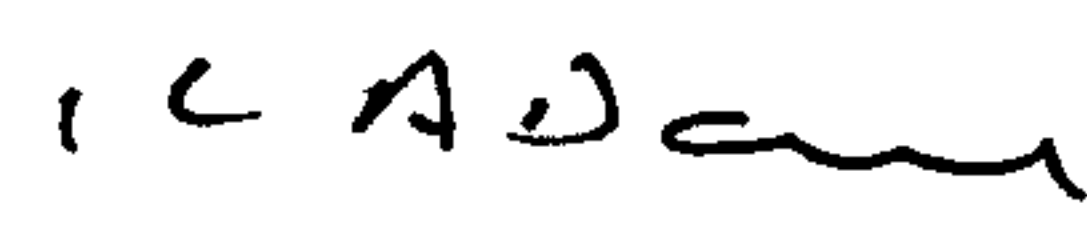
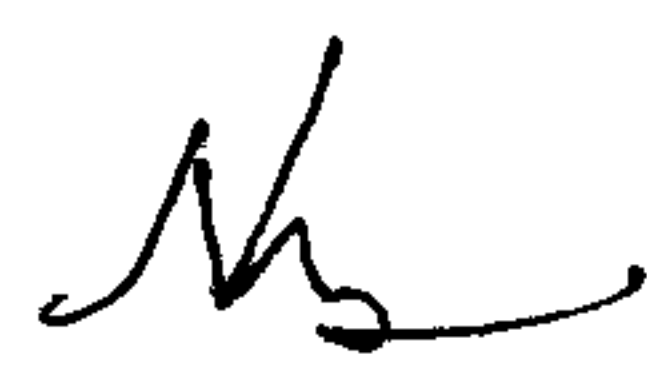
**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 27.09.2019**

Name of the Company: Dhiren Pratapmal Bhnadari

V/s

DB Shapriya Construction Ltd & Ors

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Prasanna Ganeshi For Suvar m mehta	Advocate	Petitioner	
2.	KUNJAL DADAL	pc	Resp. 2	
3.	Nishan. Majumdar (For Vishwas kshah)	Adv.	Rep. 4.	


**ORDER**

The Parties are represented through their respective Counsel(s).

On the request of Learned Counsel for the Respondent no. 4, the matter is adjourned, in the presence of the Counsel for the petitioner.

List the matter on 25.10.2019

  
(PRASANTA KUMAR MOHANTY)  
MEMBER (TECHNICAL)

  
(HARIHAR PRAKASH CHATURVEDI)  
MEMBER (JUDICIAL)

Dated this the 27th day of September, 2019.